

Mr. Speaker, Sir, if you permit me, I would like to place a copy of the memorandum on the Table of the House.

MR. SPEAKER: I shall look into it.

SHRI BUTA SINGH: Mr. Speaker, Sir if there is nay binding of rules, we shall follow these rule.*(Interruptions)*

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, the Prime Minister is present here and since he had discussed it with Shri Buta Singh, I request him to call M. Ps belonging to S.Cs, S.Ts and discuss the matter of atrocities with them. He can do it. He can given assurance. Pleas given an audience to the M.Ps belong to S.Cs and S.Ts in order to listen to their problems.*(Interruptions)*

SHRI RAM VILAS PASWAN: Please say something about it.

SHRI BUTA SINGH: He has invited us to dinner.

THE PRIME MINISTER (SHRI P.V. NARASHIMHA RAO): What else do you want, I am inviting .*(Interruptions)*

MR. SPEAKER: Credit for this goes to the Members of all parties.

*[English]*

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, in today's rally not only the Scheduled Castes hon. Members were there, some of us also were there who do not belong to either Scheduled Caste or Scheduled Tribe.

*[Translation]*

KUMARI UMA BHARTI (Khajuraho) Mr. Speaker, Sir, Earlier also I had drawn the attention of the House through you to the fact that in Delhi and some other metropolitan cities, there are many clinics which are making money by inserting advertisement in the newspapers...*(Interruptions)*

MR. SPEAKER: A bill on this subject has been introduced.

KUMARI UMABHARTI: Please listen to me.

MR. SPEAKER: You will get an opportunity to speak when the bill comes up for consideration.

KUMARI UMA BHARTI: In this regard, I was assured that the Government would give its decision before the current session comes to an end. The hon. Prime Minister is present here.

MR. SPEAKER: The Bill was introduced yesterday, you please read the paper.

KUMARI UMA BHARTI: I thank the Prime Minister and the Government for this.

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Speaker, Sir, I would like to draw the attention of the Central Government through you its negligent attitude towards the Government of Bihar. In Bihar, not a single kilometre of new road has been constructed since 1974. Alongwith this, the amount allotted for the repairs of national highways is not sufficient. The condition of the roads is so much dilapidated that one has to find a passage while driving on the road. The condition of roads is so bad that every second day there are accidents, the condition of the national highway known as

G.T.Road is particularly bad. The condition of the National Highway No. 30, named after brave warrior Shri Kanwar Singh is also very bad. Sufficient funds for the repairs of these roads have not been provided till now. I urge the Government of India to give to Bihar what is due the State. If the Central Government is not doing so, the Government of Bihar and the people of the State will launch an agitation and stage a peaceful *dharna* in order to get its demands fulfilled.

[*English*]

PROF. K.V.THOMAS (Ernakulam): Sir, there are four thousand Indian students studying in various colleges and universities of USSR. They went to USSR with Russian scholarship. Now, after the present political situation, the new republics are not honouring the earlier agreements and commitments. The value of the rouble has come down. The transactions are taking place either in dollars or in pounds. As a result of this many of the Indian students are at the point of starvation.

I request the hon. Prime Minister to intervene in this matter so that these 4000 students who are studying either in medical colleges or in engineering colleges or in universities are able to continue their studies. I request the hon. Prime Minister to look into this.

[*Translation*]

SHRI DATTATRAYA BANDARU (Secunderabad): Mr. Speaker, Sir, I thank you very much. Our hon. Member from Andhra Pradesh said that -

MR. SPEAKER: Please don't repeat. Be seated after endorsing it.

SHRIDATTATRAYA BANDARU: A rare quality of black granite is found in Prakasam district of Andhra Pradesh. It is a rare

thing and is not found anywhere else in the world.

MR. SPEAKER: If you say that you agree to that, that is enough. If you want to make another point, welcome.

SHRI DATTATRAYA BANDARU: The State Government has given it on lease to the private parties. Now the Government of Andhra Pradesh has cancelled it. In this connection, I met the Prime Minister also yesterday and presented a Memorandum to him. Foreign exchange to the tune of 6 to 6.5 thousand crores is earned by exporting it. I would request the Prime Minister that these mines may be operated through N.M.D.C. so that the Central Government can earn money through this operation. Tenders have been invited by Shriram Sagar Project which is being financial through World Bank loan. They are giving tenders on the nomination basis which is against the rules. Not only that, it involves a bungling of Rs.270 crore. Besides, there has been a loss of Rs.240 crore in the foreign technology used in Singreni collieries. In view of all these things, the Central Government should appoint a committee to look into this matter. That is all.

SHRI BHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, high level talks between the Indian and Nepalese officials were held on 3rd September. Our Cabinet Secretary has issued a statement that some positive results have emerged from the talks. In my view, most of our officials and some political leaders are having an opinion about Nepal with regard to Kosi, Pancheshwar, Karnali multipurpose projects as if it is some enemy country. Nature has made us real brothers, and we are real brothers historically and culturally also. We are bestowed with Himalayas, mountains and rivers. We have spent so much of money on it for the simple reason that we alone and not Nepal should be benefited. But it resulted in a loss to both the